

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
CP. No. 217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

.... Petitioner

Vs.

Celebration City Projects Pvt. Ltd.

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 18.10.2019

Coram:

DR. DEEPTI MUKESH

HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Gursat Singh, Adv.

ORDER

For order see, CP No. (IB)-740(PB)/2018.

18.10.2019
Aarti Makker